

## Annexure-7

Name of the corporate debtor: Nikhil Footwears Private Limited; Date of commencement of CIRP: 28 FEBRUARY 2023; List of creditors as on: 28.11.2023

## List of operational creditors (Government dues) (Amount in ₹)

Sl No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted (on the basis of available data)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	GOODS AND SERVICE TAX DEPARTMENT-GOVT OT MAHARASHTRA	State	28-04-2023	7,93,68,554.00	7,93,68,554.00	M-VAT	NIL	NIL	NIL	NIL	NIL	NIL	NIL	0.00	NA
2	CENTRAL GST SONEPAT DIVISION		31-08-2023	5,75,19,242.00	0.00									5,75,19,242.00	NA
3	PROVIDENT FUND		31-03-2023	4,59,95,646.00	0.00									4,59,95,646.00	NA
4	ESI		08-09-2023	77,34,427.00	0.00									77,34,427.00	NA
<b>TOTAL</b>				19,06,17,869.00	7,93,68,554.00									11,12,49,315.00	